

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

CA 16/2021

IA 15/2021

IA 61/2022

CA 178/2023

In

CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **10.11.2023**

NAME OF THE PARTIES: **UNION OF INDIA**

V/s

INFRASTRUCTURE LEASING &
FINANCIAL SERVICES LTD

Section 241-242 of the Companies Act, 2013

ORDER

Ms. Drishti Das a/w Ms. Roma Bhojani, ld. Counsel for Applicant in CA 16/2021 and CA 178/2023. Ms. Rishika Harish a/w Ms. Nafisa Khandeparkar and Ms. Sherna Doongagi, Ld. Counsel for Applicant in IA 15/2021 and IA 61/2022 and for the intervener in CA 16/2021. Ms. Drishti Das a/w Ms. Roma Bhojani, ld. Counsel for Respondent in IA 15/2021 and IA 61/2022.

CA 178/2023

This is an application filed for urgent listing of IA 15/2021, IA 16/2021, CA 660/2021.

Since, the two of these applications are on board today, CA 178/2023 is disposed of as infructuous. The Registry is directed to list CA 660/2021 on the next date of hearing.

Ld. Counsel for the Applicant submits that settlement talks are going on and Counsel for the IL&FS confirms the said fact.

List this matter 08.01.2024.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

/NP